

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17141/2006

(From the judgement and order dated 10/07/2006 in CMWP No.5385/1998
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM NAYAK

Petitioner(s)

VERSUS

U.P. STATE SUGAR CORPORATION

Respondent(s)

[With prayer for interim relief and office report]

Date: 30/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Bharat Sangal, Adv.

Mr. R.R. Kumar, Adv.

Mr. Samyadip Chatterji, Adv.

Ms. Suchita Sharma, Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, Adv.

UPON hearing counsel the Court made the following

O R D E R

List after four weeks for final disposal on a non-miscellaneous day.

(Subhash Chander)

Court Master

(Phoolan Wati Arora)

Court Master